

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Out of the all-India long term public sector financial institutions, only the Industrial Finance Corporation of India has sanctioned term loans, (both in rupees and in foreign currencies), totalling Rs. 139.33 lakhs to M/s. Steel and Allied Products Ltd.

**Suggestions from World Bank for strengthening National Economy**

3830 SHRI K. P. SINGH DEO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the World Bank in their latest report has made some constructive suggestions to strengthen the national economy;

(b) if so, the details of the recommendations made; and

(c) whether Government have considered these suggestions and those accepted for implementation?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c). The report referred by the Hon'ble Member is an internal document of the World Bank, its distribution is restricted and recipients of the report are not authorised to disclose its contents. I am therefore not in a position to answer questions relating to this report.

**Insurance claim of Hindustan Motors and other concerns of Birlas**

3831. SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE be pleased to state:

(a) whether Rs. 7 crores insurance claim of Hindustan Motors and some other concerns of Birlas against National Insurance has been settled; and

(b) fullest detail with regard to the present position thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Five claims for flood damages, including one by M/s. Hindustan Motors Ltd., were lodged with the National Insurance Co. Ltd., by Birla concerns. On the recommendations of the surveyors the following two claims were settled in January, 1979:—

	Rs.
(i) M/s. Birla Jute Manufacturing Co. Ltd.	1,91,537
(ii) M/s. Bally Jute Co. Ltd (Mill No. 1)	3,00,517
	<hr/> 4,92,054 <hr/>

The following three claims are still pending :

(Estimated loss)

	Rs.
(i) M/s. Hindustan Motors Ltd.	4.5 crores
(ii) M/s. Bally Jute Co. Ltd. (Mill No. 2)	5 lakh
(iii) M/s. Birla Jute Manufacturing Co. Ltd., (Carbids Division)	20,000

**Export of Sports Goods**

3832. SHRI R. K. MHALGI: Will the Minister of COMMERCE be pleased to state:

(a) the total value of different varieties of sports goods exported from India during the last five years;

(b) whether it is a fact these sports goods are marketed under the brand name of the buyer in the concerned market;

(c) if so, is it because of lack of proper advertisement of the Indian sports goods in the foreign market; and

(d) what steps Government propose to take in this regard?